

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 129 of 2019

IN THE MATTER OF:

M. N. Pratap Reddy & Anr.

...Appellants

Vs

Lakshmi Narasimha Mining Co. (P) Ltd. & Ors.

...Respondents

Present:

**Appellants: Mr. D. Abhivav Rao and Ms. Monalisa Kosaria,
Advocates.**

**Respondents: Mr. Jayant Mehta, Ms. Sayaree Basu Malik,
Ms. Surabhi Limaye and Ms. Vaishali Kalera,
Advocates.**

ORDER

03.07.2019: Post the appeal 'for admission' on **6th August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn